

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:63
ANSWERED ON:13.03.2012
BASIC FACILITIES IN SLUM CLUSTERS
Rajaram Shri Wakchaure Bhausahb

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to take concrete measures for providing basic facilities like electricity, water, sewerage and environmental facilities to the persons living in slum clusters in major metropolitan cities in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has allocated funds for development and for providing civic facilities to slum clusters in the country during each of the last three years and current year; and
- (d) if so, the details thereof, year-wise/State-wise/ metropolitan city-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b): Government is providing central assistance to States/Union Territories to take up housing and related basic civic amenities for the urban poor/slum dwellers in 65 select cities including major metropolitan cities under Basic Services to the Urban Poor (BSUP) programme of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The admissible components under BSUP cover street lighting, environmental improvement of slums, solid waste management, water supply/sewerage/drainage, community toilets/baths, etc.

(c) and (d): Year-wise and State-wise details of funds allocated and released under the BSUP during each of the last three years and the current year are at Annexure-I. Funds allocated to Metropolitan cities so far are at Annexure-II.